

*ITEM NO.26

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No. 41/2016

RANVIR SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(With office report)

WITH

CrI.A. No. 578/2016

(With APPLN. (S) FOR exemption from filing c/c of the impugned
Judgment and exemption from filing O.T. and suspension of sentence
and Office Report)

Date : 24/04/2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Siddharth, Adv.

Mr. Rahul Kumar Singh, Adv.

Mr. Rajeev Sharma, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, Adv.

Mr. Vikas Chaudhary, Adv.

Ms. Pragati Neekhara, Adv.

Null, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Last and final opportunity to file additional documents within
two weeks; time.

After the expiry of time, Registry to process the matter as
per rules.

(RAJESH KUMAR GOEL)

Registrar